

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 4046 of 2020

---

Jagran Lohra ... .. Petitioner

Versus

The State of Jharkhand ... .. Opposite Party

---

**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

---

For the Petitioner : Mr. K. S. Nanda, Advocate

For the Opposite Party : A.P.P.

---

3/29.07.2020 Defects as pointed out by the office are ignored.  
Call for the case diary and put up this case after the receipt thereof.

(Rongon Mukhopadhyay, J)

R. Shekhar